**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**
**PRINCIPAL BENCH**

**ITEM No. 03**
**CA(CAA)-49(PB)/2019**

**IN THE MATTER OF:**
NamanBroking Solutions Pvt. Ltd. And
Mars Bullions Trade Pvt. Ltd. ... Petitioners/Applicant

**SECTION: Under Section 230-232**

**Order delivered on 29.03.2019**

**Coram:**
**CHIEF JUSTICE (RTD.) M. M. KUMAR**
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**
For the Applicant: None.

**ORDER**

Learned counsel for the petitioner is not present. In the interest of justice, hearing is deferred to 11.04.2019.

Sd—
**(M. M. KUMAR)**
**PRESIDENT**

Sd—
**(S. K. MOHAPATRA)**
**MEMBER (T)**

**Shammy**